

# Parliament Session Wrap

## Monsoon Session – July 26 to August 31, 2010

### Bills Passed by Parliament during the Monsoon Session

Short Title	Key Objectives
*The Representation of People (Amendment) Bill, 2010	Provides voting rights to NRIs.
The Indian Medicine Central Council (Amendment) Bill, 2010	Recognises Sowa-Rigpa as a system of Indian Medicine and regulates its education and practice.
*The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2010	Enhances the salary, allowances and pensions of Members of Parliament.
The Civil Liability for Nuclear Damage Bill, 2010	Compensates victims for loss of life, health and property due to an incident in a nuclear power plant.
The Foreign Contribution (Regulation) Bill, 2006	Replaces FCRA, 1976. Regulates the use of donations from foreign sources.
*The Essential Commodities (Amendment) Bill, 2010	Inserts new section to clarify the factors of pricing of levy sugar.
The Code of Criminal Procedure (Amendment) Bill, 2010	Requires written record of reasons for giving notice in lieu of arrest.
*The Indian Medical Council (Amendment) Bill, 2010	Replaces an Ordinance, which replaces MCI with a board for a period of one year.
*The Nalanda University Bill, 2010	Establishes the Nalanda University in Bihar.
*The Jharkhand Panchayat Raj (Amendment) Bill, 2010	Replaces an Ordinance, which increases reservation for women in pachayat to 50% from 35%.
The Mines and Minerals (Development and Regulation) Amendment Bill, 2008	Permits auction through competitive bidding for allocation of coal blocks for captive mining.
The Personal Laws (Amendment) Bill, 2010	Makes the Guardian and Wards Act, 1890 and the Hindu Adoption and Maintenance Act, 1956, gender neutral.
*The Appropriation (Railways) No. 4 Bill, 2010	Authorises expenditure of the Railways.
The Land Ports Authority of India Bill, 2009	Establishes and regulates the entry and exit of passengers and goods at land borders.
The Energy Conservation (Amendment) Bill, 2010	Expands scope of Act, permits trading in energy savings certifications and increases penalties.
The Trade Marks Amendment) Bill, 2009	Provides for protection of international trade marks in India and for Indian trade marks in other countries, in line with Madrid Protocol.
The Foreign Trade (Development and Regulation) Amendment Bill, 2009	Includes services for export incentives and permits quantitative restrictions.
The State Bank of India (Amendment) Bill, 2010	Reduces the statutory limit of minimum shareholding of Central government from 55% to 51%.
*The Appropriation (No. 4) Bill, 2010	Authorises expenditure from the Consolidated Fund of India.
*The Jharkhand Appropriation Bill, 2010	Authorises expenditure from the Consolidated Fund of the State of Jharkhand.

Short Title	Key Objectives
The Industrial Disputes (Amendment) Bill, 2009	Includes supervisors earning upto Rs.10,000 p.m. in its purview, and provides for a new grievance redressal mechanism.
*The Securities and Insurance Laws (Amendment and Validation) Bill, 2010	Replaces an Ordinance, which specified that ULIPs will be regulated by IRDA, and set up a committee chaired by Finance Minister.
The National Commission for Minority Educational Institutions (Amendment) Bill, 2009	Removes the requirement of consultation with state government on appeals on minority status.
The Clinical Establishments (Registration and Regulations) Bill, 2010	Provides for the registration and regulation of clinical establishments such as hospitals, dispensaries and clinical laboratories.

\* These were introduced during the Monsoon Session 2010.

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Government Bills Introduced during the Monsoon Session and pending

Short Title	Key Objectives	Introduced on	Status
The Architect (Amendment) Bill, 2010	Brings clarity in the provisions of the Act and removes conflict between statutory bodies.	31 Aug 2010 Rajya Sabha	
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010	Gives effect to the recommendations of Group of Ministers on status of employees.	31 Aug 2010 Rajya Sabha	
The Direct Taxes Code Bill, 2010	Replaces the Income Tax Act and the Wealth Tax Act.	30 Aug 2010 Lok Sabha	
The Institute of Technology (Amendment) Bill, 2010	Brings eight new IITs within the ambit of "the Institute of Technology Act".	30 Aug 2010 Lok Sabha	
The Dam Safety Bill, 2010	Provides for proper surveillance, inspection and maintenance of dams to ensure their safe functioning.	30 Aug 2010 Lok Sabha	
The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010	Establishes a mechanism to receive complaints relating to disclosure on any allegation of corruption and to protect the whistle-blower.	26 Aug 2010 Lok Sabha	
The Arms (Amendment) Bill, 2010	Deletes proviso to Section 13 (2A) of the Act.	25 Aug 2010 Lok Sabha	
The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)	Increases the retirement age of the High Court Judges by three years from 62 to 65.	25 Aug 2010 Lok Sabha	
The Anti-Hijacking (Amendment) Bill, 2010	Awards death penalty to those involved in the hijacking of civilian planes.	19 Aug 2010 Rajya Sabha	SC to submit Report within 2 months
The Repatriation of Prisoners (Amendment) Bill, 2010	Substitutes the words "martial law" with the words "military law" in the original Act.	16 Aug 2010 Lok Sabha	
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010	Amends the Central Educational Institutions (Reservation in Admission) Act, 2006.	6 Aug 2010 Rajya Sabha	SC to submit report by 30 Sep 2010
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010	Amends sub-section 28(1) of JIPMER, Puducherry Act, 2008.	5 Aug 2010 Rajya Sabha	
The Marriage Laws (Amendment) Bill, 2010	Amends the Hindu Marriage Act, 1955 and the Special Marriage Act, 1954.	4 Aug 2010 Rajya Sabha	SC to submit Report within 2 months

Short Title	Key Objectives	Introduced on	Status
The New Delhi Municipal Council (Amendment) Bill, 2010	Amends composition and power of members of the New Delhi Municipal Council.	3 Aug 2010 Lok Sabha	SC to submit Report within 2 months
The Enemy Property (Amendment and Validation) Bill, 2010	Replaces an Ordinance, removing property rights of heirs who are Indian citizens.	2 Aug 2010 Lok Sabha	
The Academy of Scientific and Innovative Research Bill, 2010	Establishes Academy of Scientific and Innovative Research, as an institution of national importance.	30 Jul 2010 Lok Sabha	

SC stands for Standing Committee

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The National Road Safety and Traffic Management Board Bill, 2010	4 May 2010	Standing Committee Report on 21 July 2010
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010	3 May 2010	Standing Committee to submit report within two months <i>w.e.f.</i> 14 May 2010
The Educational Tribunals Bill, 2010	3 May 2010	Standing Committee Report on 20 Aug 2010, Passed by LS on 26 Aug 2010
The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010	3 May 2010	Standing Committee to submit report within two months <i>w.e.f.</i> 14 May 2010
The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010	3 May 2010	Standing Committee to submit report within two months <i>w.e.f.</i> 14 May 2010
The Wakf (Amendment) Bill, 2010	27 Apr 2010	Passed by LS on 7 May 2010, Referred to RS Select Committee
The Prevention of Torture Bill, 2010	22 Apr 2010	Passed by LS on 6 May 2010, Referred to RS Select Committee
The National Institutes of Technology (Amendment) Bill, 2010	15 Apr 2010	Standing Committee to submit report within two months <i>w.e.f.</i> 13 May 2010
The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010	16 Mar 2010	Standing Committee Report on 26 Aug 2010
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010	15 Mar 2010	Not referred to Standing Committee
The Orissa (Alteration of Name) Bill, 2010	15 Mar 2010	Not referred to Standing Committee
The Transplantation of Human Organs (Amendment) Bill, 2009	18 Dec 2009	Standing Committee Report on 4 Aug 2010
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009	18 Dec 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 29 Dec 2009
The Coinage Bill, 2009	17 Dec 2009	Standing Committee Report on 31 Aug 2010
The Commercial Division of High Courts Bill, 2009	16 Dec 2009	Passed by LS, RS Select Committee Report on 29 July 2010
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Insertion of new article 43B and new part IXB)	30 Nov 2009	Standing Committee Report on 30 Aug 2010
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Amendment of article 243D)	26 Nov 2009	Standing Committee Report on 28 Jul 2010

Short Title	Introduced on	Status
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T) (Reserves for women 50% of seats in municipalities)	24 Nov 2009	Standing Committee Report on 25 June 2010
The Securities and Exchange Board of India (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 19 Apr 2010
The Companies Bill, 2009	3 Aug 2009	Standing Committee Report on 31 Aug 2010
The Indian Trusts (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 12 Mar 2010
The Life Insurance Corporation (Amendment) Bill, 2009	31 Jul 2009	Standing Committee Report on 12 Mar 2010

**RAJYA SABHA**

Short Title	Introduced on	Status
The Chartered Accountants (Amendment) Bill, 2010	29 Apr 2010	Standing Committee Report on 31 Aug 2010
The Company Secretaries (Amendment) Bill, 2010	29 Apr 2010	Standing Committee Report on 31 Aug 2010
The Cost and Works Accountants (Amendment) Bill, 2010	29 Apr 2010	Standing Committee Report on 31 Aug 2010
The Copyright (Amendment) Bill, 2010	19 Apr 2010	Standing Committee to submit report within two months <i>w.e.f.</i> 23 Apr 2010
The National Council for Teacher Education (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 28 June 2010
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 28 June 2010
The Chemical Weapons Convention (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 2 Jul 2010
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009	Standing Committee Report on 23 Nov 2009
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008	Standing Committee to submit report in three months <i>w.e.f.</i> 14 Sep 2009
The Railway Property (Unlawful Possession) Amendment Bill, 2008	18 Dec 2008	Standing Committee Report on 9 Dec 2009
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	15 Dec 2008	Standing Committee Report on 28 June 2010
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Women's Reservation Bill)	6 May 2008	Standing Committee Report on 17 Dec 2009, Passed by RS on 9 Mar 2010, Pending in LS
The Drugs and Cosmetics (Amendment) Bill, 2007	21 Aug 2007	Standing Committee Report on 21 Oct 2008
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007	Standing Committee Report on 28 April 2008
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Administrative Tribunal (Amendment) Bill, 2006	18 Mar 2006	Standing Committee Report on 5 Dec 2006
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006

Short Title	Introduced on	Status
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr 2000	Standing Committee Report on 31 Aug 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Status of Government Bills

Bills pending before session	70
Bills introduced during session	26
Bills passed during session	24
Bill withdrawn during session	01
Bills pending after session	71

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